Annexure-6

Name of the corporate debtor: SHRADHA AGENCIES PRIVATE LIMITED; Date of commencement of liquidation: 28.02.2024;List of stakeholders as on: 21.06.2024

List of operational creditors(Government Dues)

(Amount in ₹) SL No. **Details of Claimant** Details of claim received Details of claim admitted Amount of Amount Amount Amount Remarks, Department Government Date of Amount claimed Amount of Nature of Amount covered Whether % share in contingent of any of claim of claim if any Claim claim admitted by lien or claim receipt lien / total mutual reiected under amount of dues,that verificatio may be set off ending disposal removed? claims (Yes/No) admitted No fresh claim Commissioner Commissioner, received during liquidation commercial commercial taxes. Government Nil 93,109,942 ₹ 93,109,942 No No 10.41 N.A N.A N.A N.A taxes, West Bengal Bengal period Government 2 ESIC ESIC 3/28/2024 17,721,961 17,721,961 No No 1.98 N.A N.A N.A Dues we have received your claim on 14.06.2024 Employee Employee Provident Provident Fund Government Fund Organisation (Hiwrah) 6/14/2024 12,744 ₹ ₹ 12,744 No No N.A N.A N.A i.e. delay in submission of Organisation (Hiwrah) claim by you is of 77 days ₹ 110,844,647 ₹ 110,831,903